

ITEM NO.17

COURT NO.7

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Cr1.) No(s). 10490/2023

(Arising out of impugned final judgment and order dated 25-05-2023 in CRLA No. 8093/2008 passed by the High Court Of Judicature At Allahabad)

DINESH KUMAR YADAV

Petitioner(s)

VERSUS

KRISHNA KUMAR & ORS.

Respondent(s)

(IA No. 160389/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No. 4701/2024 - EXEMPTION FROM FILING O.T. AND IA No. 160387/2023 - EXEMPTION FROM FILING O.T.)

WITH

SLP(Cr1) No. 7385/2024 (II)

(IA No. 109992/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT AND IA No. 109995/2024 - EXEMPTION FROM FILING O.T.)

Date : 22-10-2024 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE VIKRAM NATH

HON'BLE MR. JUSTICE PRASANNA B. VARALE

For Petitioner(s) Mr. Jayesh K. Unnikrishnan, Adv.
Mr. Aviral Kashyap, AOR
Mr. Prabhsharan Singh Mohi, Adv.
Ms. Sasmita Tripathy, Adv.
Ms. Gitanjali Tripathy, Adv.

Mr. Santosh Kumar, Adv.
Mr. Ayush Anand, AOR
Mr. Arjun Varma, Adv.
Ms. Bhavya Tyagi, Adv.
Mr. Monu Kumar, Adv.
Mr. Siddharth Nayak, Adv.
Mr. Syed Kamran Ali, Adv.

For Respondent(s) Mr. Santosh Kumar, Adv.
Mr. Ayush Anand, Adv.
Ms. Priyanka Tyagi, Adv.
Ms. Bhavya Tyagi, Adv.
Mr. Aditya Kashyap, Adv.
Mr. Alabhya Dhamija, Adv.
Ms. Neelam Singh, AOR

Mr. Garvesh Kabra, AOR
Mr. Vikash Bansal, Adv.
Mr. Vikas Bansal, Adv.
Ms. Charu Singhal, Adv.
Mr. Antriksh Singh, Adv.
Mr. Avnish Deshpande, Adv.

Mr. Jayesh K. Unnikrishnan, Adv.
Mr. Aviral Kashyap, AOR
Mr. Prabhsharan Singh Mohi, Adv.
Ms. Sasmita Tripathy, Adv.
Ms. Gitanjali Tripathy, Adv.

UPON hearing the counsel the Court made the following
O R D E R

It is submitted by the learned counsel for the parties that at present they all have received the soft copies of the High Court and Trial Court records.

One of the learned counsel for the parties, who has received the soft copy of the High Court and Trial Court records only today, has prayed for and is granted three weeks' time to inspect the same.

As prayed, list these matters again on
03.12.2024.

(NEETU KHAJURIA)
ASTT. REGISTRAR-cum-PS

(ANU BHALLA)
COURT MASTER